

THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated Shillong ____ April, 2023

NO.HCM.II/123/2015/Pt/Estt./ : The Hon'ble, the Chief Justice, High Court of Meghalaya is pleased to declare the 14th April, 2023 as a closed holiday for the High Court of Meghalaya, the District Judiciary, the Meghalaya State Judicial Academy and the Meghalaya State Legal Services Authority on account of the birth anniversary of Dr. B.R. Ambedkar.

By Order,

REGISTRAR GENERAL

Dated Shillong 12th April, 2023

Memo. No.HCM.II/123/2015/Pt/Estt./ 963A

Copy to:-

1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
2. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
4. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.
5. The Advocate General/ Addl. Advocate Generals, Meghalaya, Shillong for favour of kind information.
6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of kind information.
7. The Director, Meghalaya State Judicial Academy, Shillong for favour of kind information.
8. All District & Sessions Judges, Meghalaya for favour of kind information.
9. The Joint Registrar-cum-OSD to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information.
10. The Judicial Magistrate First Class, Mairang District Court for favour of kind information.
11. The Judicial Magistrate First Class, Sub-Divisional Court, Sohra/ Amlarem/ Dadenggre for favour of kind information.
12. The Central Project Coordinator, High Court of Meghalaya, Shillong for favour of kind information.
13. All Joint Registrars/Deputy Registrars/Assistant Registrars, High Court of Meghalaya, Shillong for favour of kind information.
14. The Deputy Solicitor General, Shillong for favour of kind information.

15. The Central Government Standing Counsel, Shillong for favour of kind information.
16. The President/Secretary, High Court Bar Association in the State for favour of kind information.
17. The President/Secretary, District Bar Associations in the State for favour of kind information.
- ✓ 18. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
19. Notice board.
20. Office File.


REGISTRAR GENERAL